

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI

Dated: 20.09.2018

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 20.09.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	M.A. No. 1361/2018 IN Original Application No. 222/2014	Forward Foundation Vs. State of Karnataka & Ors.	M/s. Devasa & Co., Adv. for R-9	25.09.2018
2.	Original Application No. 671/2018 (Earlier O.A. No.452/2018)	Manoj Chaudhary Vs. Union of India & Ors.	Compliance Report filed by CPCB	25.09.2018
3.	Original Application No. 04/2013 (Suo Moto) (M.A No. 186/2013, M.A No. 568/2013, M.A No. 737/2013, M.A No. 74/2014, M.A No. 75/2014 & M.A No. 787/2014)	Sonya Ghosh Vs. State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Narender Hooda, Sr. Adv. for R-1-3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6 Mr. Tarun Gupta, Adv. for R-7 Mr. Raghu Vasishty, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Sharat Kapoor, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Harshvardhan Singh Rathore, Adv. Mr. Pranavakshar Kapur, Adv. Mr. Pradeep Misra, Adv. Mr. Shiv Mangal Sharma, AAG Mr. Subin Sood, Adv. Mr. Anand Shrivastava, Adv. for R – 4 Mr. Sharat Kapoor, Adv. Ms. Jasmine Damkewala, Adv. Mr. Vikas Malhotra, Adv. for MoEF Mr. Divya Prakash Pande, Adv.	23.10.2018
4.	Original Application No. 28/2015 (M.A No. 61/2015)	Haryali Welfare Society Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Anil Grover, AAG for R – 2 to 6 & 8	23.10.2018
5.	Original Application No. 519/2016	Hardeep Singh & Ors. Vs. SDMC & Ors.	Mr. Manish Garg, Adv. for Applicant Ms. Puja Kalra, Adv. for South Delhi Municipal Corporation Mr. Tarunvir S. Khehar, Adv. for R-2-6 & 8 Mr. B. R. Sharma, Adv. for R-9 Mr. I. K. Kapila, Adv. for R-10 Mr. Rakesh Wadhwa, Adv. for R-11 & 19 Mr. Parminder Singh, Adv. for R-12 Mr. Rajat Katyal, Adv. for R-13 to 17	27.09.2018

			Mr. Sumesh Dhawan, Adv. for R-20-21 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Mr. Krishna Kumar Singh, Adv. for MoEF	
6.	Original Application No. 610/2016	Shahbuddin Vs. Ministry of Environment & Forests & Ors.	Mr. M. Z. Choudhary & Mr. Aftab Ali Khan, Advs. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R 2 & 3 Mohd. Amanullah, Adv. for R-4 & 5 Mr. Gigi C. George, Adv. for R-6 Mr. Sandeep Mahapatra, Adv. Mr. Dnesh Jindal, L.O. for DPCC	16.10.2018
7.	Execution Application No. 11/2017 IN O.A. No. 159/2013 (M.A. No. 1169/2018)	All India Lokadhikar Sangathan Vs. Govt. of NCT of Delhi & Ors.	Mr. R. S. Jena, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Sanjeev Ralli, Adv. for DPCC Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Tarunvir Singh Khehar, Adv. for NCTD Mr. Vinayak Gupta, Adv. for DSIIDC Mr. Junaid H. Nahvi, Adv.	16.10.2018
8.	Original Application No. 77/2016	M/s Ashok Vihar Mitra Mandel Vs. The Govt. of NCT of Delhi & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES Mr. Vivek Kumar Tandon, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Sanjeev Ralli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Birja Mahapatra, Adv. for DSIISC Mr. B. V. Niren, Adv. Mr. ADN Rao & Mr. Sudipto Sircar, Advs.	16.10.2018
9.	Original Application No. 726/2017 (M.A. No. 1382/2017)	Chattar Singh Rachhoya Vs. North Delhi Municipal Corporation & Ors.	Mr. Vikas Bapurao Pakhiddey, Adv. for Applicant Ms. Puja Kalra, Adv. for NDMC Mr. Shamsravish Rein, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 to 5 Mr. Balendu Shekhar, Adv. for DPCC	28.09.2018

COURT MASTER